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Rajasthan Land Revenue (Amendment) Bill, 2011

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Rajasthan Land Revenue (Amendment) Bill, 2011

A Bill further to amend the Rajasthan Land Revenue Act, 1956. Be it enacted by the Rajasthan State Legislature in the Sixty-second Year of the Republic of India, as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Rajasthan Land Revenue (Amendment) Act, 2011.
- (2) It shall come into force at once.

2. Amendment In Section 4, Rajasthan Act No. 15 Of 1956

In sub-section (2) of section 4 of the Rajasthan Land Revenue Act, 1956 (Act No. 15 of 1956), for the existing word "fifteen", the word "twenty" shall be substituted.